

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of November 2017

Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending at the end of the month
<b>CIVIL CASES</b>				
Regular First Appeal	25269	448	829	24888
Execution First Appeal	44	1	0	45
Regular Second Appeal	45205	588	386	45407
Execution Second Appeal	192	6	2	196
First Appeal from Order (MACT)	46148	455	682	45921
First Appeal from Order (Misc)	8454	108	42	8520
First Appeal from Order (Matrimonial)	2014	32	25	2021
Petition U/S 24 of HMA	453	25	23	455
Second Appeal from Order	337	13	4	346
Civil Revision	11642	891	765	11768
Civil Writ Petition	67687	2600	2118	68169
Letters Patent Appeal	3600	171	96	3675
Election Petitions	20	0	1	19
Recreminatory	2	0	0	2
Application in Election Petition	17	4	2	19
Probate	12	0	0	12
Matrimonial Reference	0	0	0	0
Income Tax Cases	0	0	0	0
Income Tax Appeals	1673	94	6	1761
Sales Tax Reference	38	0	0	38
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	32	0	0	32
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	31	0	0	31
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	6	0	0	6
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	26	1	0	27
Central Excise Cases	0	0	0	0
Central Excise Act	121	19	1	139

Interest Tax Appeals	0	0	0	0
Vat Appeals	409	16	2	423
General Vat Reference	2	0	0	2
Vat Revisions	20	2	5	17
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	56	0	0	56
Civil Reference	7	1	0	8
Civil Original	16	0	2	14
Civil Contempts	4864	392	385	4871
Contempt Appeal Civil Petition	21	0	0	21
Arbitration Cases	219	23	14	228
Execution Liquidation	0	0	0	0
Company Appeals	72	0	1	71
Company Petitions	360	0	2	358
X-Objection	2523	35	17	2541
Transfer Application	328	80	66	342
Review Applications	1195	79	71	1203
Civil Suit - Original Side	5	0	0	5
<b>Total of Civil Cases</b>	<b>223120</b>	<b>6084</b>	<b>5547</b>	<b>223657</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	10908	101	26	10983
Criminal Appeal - DB Acquital	1715	17	7	1725
Criminal Appeal - SB	40556	412	121	40847
Criminal Appeal - SB Acquital	1726	32	12	1746
Criminal Revision	14981	452	419	15014
Criminal Revision (Family)	862	38	32	868
Criminal Writ	824	145	146	823
Murder Reference	7	0	0	7
Contempt Appeals (Criminal)	50	7	1	56
Criminal Main Misc	24854	4484	4289	25049
Pet. U/s 378 (3&4)	7675	189	158	7706
Criminal Reference	3	0	0	3
<b>Total of Criminal Cases</b>	<b>104161</b>	<b>5877</b>	<b>5211</b>	<b>104827</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>327281</b>	<b>11961</b>	<b>10758</b>	<b>328484</b>